

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF AQUASHIELD CHEMTECH PRIVATE LIMITED

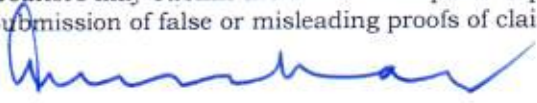
RELEVANT PARTICULARS	
1. Name of corporate debtor	Aquashield Chemtech Private Limited
2. Date of incorporation of corporate debtor	23/04/2008
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi (ROC-Delhi)
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24100DL2008PTC177091
5. Address of the registered office and principal office (if any) of corporate debtor	Khasra No. 51/21/02 Village Tikri Kalan Nangloi, New Delhi -110041, India Also at , Khasra No. 93/9, Mundaka Industrial Area, Village Mundaka, New Delhi-110041, India
6. Insolvency commencement date in respect of corporate debtor	01 st October, 2019 (Copy of order made available to the IRP on 23.10.2019)
7. Estimated date of closure of insolvency resolution process	29 th March, 2020 (Being 180 days from the Insolvency commencement date)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Adarsh Sharma IBBI/IPA-001/IP-P01256/2018-2019/12045
9. Address and e-mail of the interim resolution professional, as registered with the Board	J-6A, Kailash Colony, New Delhi-110048 adarsh@adarshca.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	J-6A, Kailash Colony, New Delhi-110048 ip.aquashield@gmail.com
11. Last date for submission of claims	06 th November, 2019
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://www.ibbi.gov.in/home/downloads Physical Address: Adarsh Sharma, J-6A, Kailash Colony, New Delhi-110048

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Aquashield Chemtech Private Limited on October 01st, 2019. (Copy of order made available to the IRP on 23.10.2019)

The creditors of Aquashield Chemtech Private Limited, are hereby called upon to submit their claims with proof on or before November 06, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


ADARSH SHARMA
Interim Resolution Professional of Aquashield Chemtech Private Limited
IBBI/IPA-001/IP-P01256/2018-2019/12045
Date: 25.10.2019
Place: New Delhi

